

In the High Court of Judicature, Bombay.

Friday, the 14 day of September 1864.

SPECIAL APPEAL No. 580 of 1864

Krishnarav Anant Joshi Inamdar of the Tanna collectorate. } Appellant

(Original Plaintiff)

versus

Dados bin Gangaji Wani of the Tanna collectorate } Respondent

(Original Defendant)

Rs. 32-11-11

The claim in the Original Suit was to recover the balance of rent alleged to be due for 8 years

In Appeal No. 21 of 1864 the Acting Collector of the District of Tanush at Tanush confirmed the Decree of the Mr. of Panvel who had upheld the claim.

A Special Appeal was preferred in the High Court on the grounds that 1) there has been a substantial error in law ~~has occurred~~ in the investigation of the case which has produced

produced error in the decision of the case upon
its merits in that the evidence prayed for in
the Darkhast N^o was not taken, that (2)
the Court declined to receive the expenses
tendered to call for evidence and disposed of
the case, that (3) there was an issue ⁱⁿ in the
appeal that the Court of Original Jurisdiction
declined to receive the expenses and disposed
of the case but the appellate ^{part} has not passed
any decision thereon, and that (4) a further
extension ought to have been once more
granted but it was not done so.

The Court was in the
deceit of the faller with with the
Sp^l app^t.

J. P. P. P.
A. M. M.

MEMORANDUM OF COSTS incurred in Special Appeal No. 580

of 1864 against the decision of the Acting Collector of the District of *Tamra* and disposed of on the 14th October 1864 by *Confirming the same with costs.*

BY THE APPELLANT—

<i>In the District.</i>		
In the <i>Mauledars Court</i>	4 3 4	
In the <i>Collector's Court</i> -	3 12 "	
<i>In this Court.</i>		7 15 4
Stamp for Memorandum of Special Appeal	2 " "	
Stamps for copies of Decree and Judgment	1 8 "	
Stamp for Vukeelutnama	2 " "	
Batta for Process and Postage	1 2 "	
Sectioner's Fee	" 10 "	
Vukeel's Fee	" 15 4	
	8 3 4	
	Rupees	16 2 8

BY THE RESPONDENT.

<i>In the District.</i>		
In the <i>Mauledars Court</i>	1 15 4	
In the <i>Collector's Court</i>	" " "	
<i>In this Court.</i>		1 15 4
Stamp for Vukeelutnama	" " "	
Vukeel's Fee	" " "	
	Rupees	1 15 4



W. H. ...
For Sealer

W. H. ...
For acting Registrar

The 14th day of October 1864